

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A. No. 1686 of 1997

Date of Decision: 19.12.1997

Between:

S.L. Narayana Reddy

.. Applicant

AND

1. The Superintendent of Post Offices,
Nandyal Division, Nandyal,
Kurnool District - 518 501.

2. The Sub-Postmaster, Lower Selection
Grade, Post Office, Giddalur,
Prakasam District.

3. The Sub Divisional Inspector(Post.),
Giddalur Sub-Division, Giddaluru

.. Respondents.



Counsel for the Applicant: Mr. K. Venkateswar Rao

Counsel for the Respondents: Mr. V. Rajeswar Rao

Coram:

THE HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

ORDER

(Per Hon'ble Sri H. Rajendra Prasad: Member (Admn.))

1. Heard Mr. T.V.V.S. Murty for Mr. K. Venkateswar Rao on behalf of the applicant and Mr. V. Rajeswar Rao for the Respondents.

2. The applicant is an aspirant for the post of EDDA-II, Giddaluru (LSG) Sub Post Office. It appears that the Respondent-2 sent a requisition to the District Employment Officer, Ongole, to sponsor a list of candidates for the said post and it is reported that a list, consisting of 20 names, has since been forwarded by the said Employment Officer. It is also stated that selections for the post have not yet been finalised.

By
Law

..2

3. In view of the latest position of law as laid down by Hon'ble Supreme Court, it becomes necessary to direct the respondents to consider the candidature of the applicant along with those candidates whose names have been sponsored by the employment exchange. In otherwards, sponsorship of the applicant's name by the employment exchange shall not be insisted on.

4. A copy of this order may be produced by the applicant before the Board of Officers which is reported to be meeting for the purpose of selection on 21st December, 1997, or any date thereafter. His candidature shall be considered on the strength of this order.

The OA is thus disposed of at the admission stage.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

केन्द्रीय प्रशासनिक टप रजिस्ट्रार (न्यायिक)
Court Officer/Dy. Registrar
केन्द्रीय प्रशासनिक आदेशकरण
Central Administrative Tribunal
हैदराबाद बैठक
HYDERABAD BENCH

K.S. HUSSAIN
19/12/1997